

STATEMENT OF IMMOVABLE PROPERTY - FOR THE YEAR- 2013

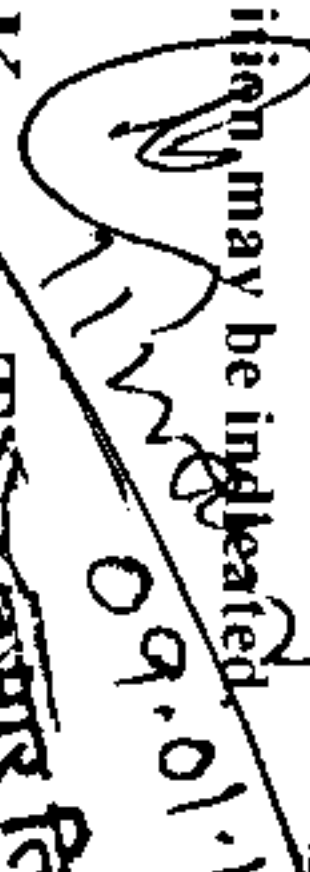
Name Officer (In full) and service to which the Officer Belongs- **VIVEK KUMAR TIWARI (jr)**
Date of Birth :- **10-11-1971**

Present post held- **2nd ADD. JUDGE OF CIVIL JUDGE CLASS-1, SURAJPUR, DISST. SURGUA (C.G.)**
Present Pay - **39,530/-**
Date of the next Increment- **24-04-2013**

Name of District Sub-Division, Taluka and Village in which Property is situated.	Name and details of property		Present Value	If not is own name, State in whose name held and his/her relationship to the Govt. Servant.	How acquired ? Whether by purchase lease mortgage inheritance, gift of otherwise with date of acquisition and name with details of persons from whom acquired.
	Housing and other Buildings	Land			
01	02	03	04	05	06
1 शिवराम एनक्लेव जांजगीर, छोटो प्लॉट नम्बर- एस ए-09	-	1540 वर्गफीट जमीन और उस पर निर्मित मकान(निर्मित क्षेत्रफल 2045 वर्गफीट)	27,50,000 /- लगभग	पत्नी श्रीमती रेखा के विवाही एवं स्वयं संयुक्त नाम पर	कय कर शिवराम एनक्लेव एवं कॉलोनाइजर जांजगीर के प्रोप्रायोरिटी से दिनांक 26.12.12 (बैंक से ऋण प्राप्त कर कय किया गया है, अनुबंध की सूचना दी जा चुकी है। पंजीयन के दस्तावेज अप्राप्त होने के कारण पंजीयन पश्चात् सूचना नहीं भेजी गयी है जो नियमानुसार प्रेषित की जावेगी।)
Movable Property (Valued above 25,000/- of Rs.)					
Name of Articles	Value				
1. Maruti Car (ZenEstilo)	4,00,000/-				
2. Scooter	25,000/-				
Jewellery (Lump Sum)					
Jewellery (Worth Rs.)	5,00,000/-				

		Shares/Debentures			
Name of Issuing Company				Nos. of Shares	
1				2	
NIL				NIL	
Life Insurance Policy & Others					
Name of Issuing Company				Amount	
1				2	
01 - LIC(Money back)				Rs-5,00,000/-	
02 - LIC(Bima kiran)				Rs-1,00,000/-	
Bank Deposites/Securities & Investments					
		Name of Bank		City	
1)		1		2	
Fixed Deposites		-----		-----	
03 - Svaing Bank A/Cs		SBI Ac.No.-30032018699		Surajpur	
		SBI Ac.No.-10784234806		Janjgir	
04 - PPF		SBI Ac.No.-30405751874		Janjgir	
05 - GPF/CPF		-----		-----	
06 - NSC		-----		-----	
07 - Others		-----		-----	
				Amount	
				3	

Incase where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated.
Note :- The expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965.

(Vivek Kumar)  09.01.13
2nd Add. Civil Judge (J.S.S.), Surajpur
Surajpur, Disst. Surguja (C.G.S.)